

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 734 /Confdl./2019  
II-3-1/2019

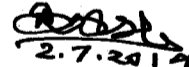
Bilaspur, dated the 02<sup>nd</sup> July, 2019

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s): -

**TABLE**

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Sarv Vijay Agrawal, V Civil Judge Class-I & Special Railway Magistrate	Raipur	Bilaspur	Bilaspur	V Civil Judge Class-I
2.	Shri Janak Kumar Hidko, Addl. Judge to the Court of Civil Judge Class-I	Dantewara	Raipur	Raipur	VIII Civil Judge Class-I
3.	Smt. Priyanka Agrawal, I Addl. Judge to the court of I Civil Judge Class-I	Raipur	Bilaspur	Bilaspur	II Civil Judge Class-I
4.	Shri Dheerendra Pratap Singh Dangi, II Civil Judge Class-I	Ambikapur	Durg	Durg	III Civil Judge Class-I

BY ORDER OF THE HIGH COURT

  
2.7.2019  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 735 /Confdl./2019  
II-3-1/2019

Bilaspur, dated the 02<sup>nd</sup> July, 2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd....2/-

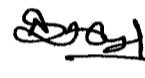
(2)

- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
  - (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
  - (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
  - (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
  - (20)
    - a) Shri Sarv Vijay Agrawal, V Civil Judge Class-I & Special Railway Magistrate, Raipur
    - b) Shri Janak Kumar Hidko, Addl. Judge to the Court of Civil Judge Class-I, Dantewara
    - c) Smt. Priyanka Agrawal, I Addl. Judge to the court of I Civil Judge Class-I, Raipur
    - d) Shri Dheerendra Pratap Singh Dangi, II Civil Judge Class-I, Ambikapur
- for information and compliance. They are directed to take charge at their new place of posting on or before 18<sup>th</sup> July, 2019.*
- (21) District & Sessions Judge, Raipur/ Dakshin Bastar (Dantewara)/ Surguja (Ambikapur)/ Dantewara for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
  - (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.

Contd....3/-

(3)

- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

 2-7-2015

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL